

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †4495
ANSWERED ON 22.03.2018

THREAT FROM DHUSSI DAM

†4495. SHRI SUNIL JAKHAR

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government is aware that Pakistan has increased the height of Dhussi Dam on Ravi river by 5-6 feet across the Indian border which has resulted in increased water flow pressure of Ravi river towards Dharamkot Pattan of Guradaspur district in Punjab and that the same poses a danger and is likely to cause damage to the Indian side of the border in future; and
- (b) if so, the effective steps taken by the Government to tackle the situation?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND
GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) As per information received from Border Security Force, 8 to 10 feet high embankment has been constructed by Pakistan in its area at River Ravi. The Indus Waters Treaty 1960 allows both India and Pakistan to undertake schemes of drainage and river training provided that, in executing any of the schemes mentioned above, each Party will avoid, as far as practicable, any material damage to the other Party.
- (b) As per constitutional provisions, the subject of Flood Management falls within the purview of the States. The flood management schemes are planned, investigated and implemented by the State Governments with own resources as per priority within the State. Thus the main responsibility for funding and execution of the counter protective works lies with the State Government. This Ministry, however, renders technical and advisory assistance and also provides supplemental financial assistance to the eligible and complete proposals received from the State Government as per applicable guidelines.
